

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2019

NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Abhishek Pratap Singh, Advocate for RP

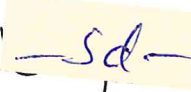
Present for the Respondent: None

ORDER

Ld. Counsel appearing for the RP presses disposal of the application being CA 496/2018.

Fresh notice be issued to the Ex-Directors as well as to Mr. Paramjit Gandhi to appear in Court as his assistance is required. It is also being brought to the notice of this Bench that there are 2 Resolution Applications pending consideration by the COC. One is by the allottees and other by a Builder viz. Reputed Real Estate Builder Pvt. Ltd. Certain details are required which are not forthcoming from the Ex-Directors.

Court notice be issued to Mr. Paramjit Gandhi to be returnable on 4th February, 2019. Dasti.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)